

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

IA 1743/2024 in C.P. (IB)/3812(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: GAURAVSHALI SECURITY SERVICE PVT LTD
VS M/S. TRANSTREASURE SERVICES
INDIA LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1743/2024 -

1. Ms. Prashansa Agrawal, Advocate i/b Ms. Monali Solanki, Advocate appeared for the Resolution Professional.
2. Registry is directed to issue notice to the Respondent to file reply within two weeks.
3. List this matter on **01.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna